

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

01/111/2007

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Nisha Ahuja Vs. DLF Limited

SECTION OF THE COMPANIES ACT: 111A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None


For the Respondent (s) : Mr. Utsav Trivedi and
Mr. Arvind Chari, Advocates

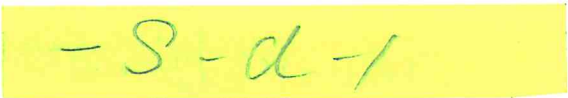
ORDER

Ld. Counsel for the Respondent submits that they have taken adequate steps to transfer shares of the Applicant. He is, however, unable to produce the original to be handed over to the Petitioner.

He is granted 2 days time to comply in this respect.

To come up on 1st February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)